

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 07
(CAA)-27(PB)/2020

IN THE MATTER OF:

Global Engineers Ltd. and Gel
Buildreal Pvt. Ltd.

.... Applicant/Petitioner

Order under Section 230-232

Order delivered on 08.05.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. NARENDER KUMAR BHOLA
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant

Mr. Ashutosh Gupta, Adv.

ORDER

On the request made by the counsels for the parties, hearing is deferred to 16.06.2020.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)